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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/672/ (IB)/2017
NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M. Arul Raj	Counsel for Petitioner	M. Arul Raj
V. J. ARUL RAJ	Counsel for Respondent	V. J. Arul Raj

ORDER

Counsels representing both the parties are present and prayed for time stating that the senior counsels could not attend the Tribunal today to make submissions due to personal inconvenience. Time is enlarged at request. Put up on 22.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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